

Annexure-4

**Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

As On 10.07.2024

(Amount in ₹)												
Sl. No.	Name of Creditor	Details of claim received		Details of claim Provisionally admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Tata Capital Financial Services Limited	14.11.2023	27,25,02,709	27,25,02,709	Unsecured	27,25,02,709	No	13.71%				Coverd by Personal Guarantee of Promoters

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and Statutoru Audit for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the Audited accounts available to resolution professional.